

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1127
ANSWERED ON:28.11.2014
DEFENCE PSUS
Rao Shri Rayapati Sambasiva

Will the Minister of DEFENCE be pleased to state:

- (a) the details of Defence Public Sector Undertakings (PSUs) of the country, State / UT-wise including Andhra Pradesh;
- (b) the details of profit / loss incurred by these Defence PSUs during each of the last three years and the current year;
- (c) whether certain Defence PSUs are incurring losses; and
- (d) if so, the details thereof along with the corrective measures being taken or proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE (RAO INDERJIT SINGH) IN THE MINISTRY OF DEFENCE

(a) Defence Public Sector Undertakings (DPSUs) involved in manufacturing and production of defence equipment / weapons, components and high strength materials are Hindustan Aeronautics Limited (HAL), Bharat Electronics Limited (BEL), Hindustan Shipyard Limited (HSL), Bharat Dynamics Limited (BDL), Garden Reach Shipbuilders & Engineers Ltd. (GRSE), Goa Shipyard Limited (GSL), BEML Ltd. (BEML), Mazagon Dock Limited (MDL) and Mishra Dhatu Nigam Limited (MIDHANI). State / UT-wise

details of their production units are as under:-

Name of State/UT	Number of production units of the DPSUs
Karnataka	15 (HAL-11, BEL-1, BEML-3)
Maharashtra	05 (HAL-2, BEL-2, MDL-1)
Andhra Pradesh	03 (BEL-1, HSL-1, BDL-1)
Telegana	05 (HAL-1, BEL-1, BDL-2, MIDHANI-1)
West Bengal	06 (HAL-1, GRSE-5)
Orissa	02 (HAL)
Uttar Pradesh	04 (HAL-3, BEL-1)
Uttarakhand	01 (BEL)
Haryana	01 (BEL)
Jharkhand	01 (GRSE)
Goa	01 (GSL)
Kerala	01 (BEML)
Total	46

(b) The details of profit / loss (Profit after tax) incurred by the Defence PSUs during the last three years and the current year is as under:

(Rs. in Crore)	DPSU	2011-12	2012-13	2013-14	2014-15#
HAL	2539.43	2996.91	2693.00	1018.00	
BEL	830.00	890.00	932.00	204.17	
BEML	57.25	(79.87)	4.68	(150.00)##	
BDL	234.96	288.40	345.51	181.47	
MDL	494.31	412.72	397.67	143.81	
GSL	82.80	15.50	(61.03)	(12.00)	
GRSE	108.03	131.54	121.46	21.82	
MIDHANI	68.50	82.50	82.50	28.07	
HSL	(85.93)	(55.17)	(46.00)	(88.21)	

(#) denotes loss. (#) upto 31.10.2014 (##) expected to break-even by the end of this financial year

(c) & (d): Yes, Madam. HSL is incurring losses since 2011-12 whereas GSL has been incurring losses since 2013-14.

(1) HINDUSTAN SHIPYARD LIMITED (HSL): Government of India has sanctioned an amount of Rs.824.90 Crore to HSL in March, 2011 for its financial restructuring i.e. Rs.452.68 Crore to clear the legal liabilities and Rs.372.22 Crore for converting the Government loans, interest and Government guarantee fee as loan in perpetuity without any interest. In addition to this, an amount of Rs.457.36 Crore was also sanctioned in December, 2011 for Refurbishment & Replacement of Machinery and Infrastructure (RRMI) at HSL.

The following orders have been given to HSL on nomination basis in the last three years:

Sl. No.	Vessel	No.	Date	Total Order Value
				(Rs. in Crore)
A	25 Ton Tug	3	30th December 2011	113.10
B	10 Ton Tug	6	25th November 2012	103.50
C	Project 11184	1	25th February 2013	725.00
	Total			941.60

(2) GOA SHIPYARD LIMITED (GSL): The proposal for award of five Coast Guard Offshore Patrol Vessel at a total cost of approx. Rs.1900 crore has been cleared by the Government on nomination basis.